

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/01/KOB/2024
SECTION	SEC 7 IBC
NAME OF PARTIES	M/S MERCEDES - BENZ FINANCIAL SERVICES INDIA PRIVATE LIMITED(FORMERLY KNOWN AS DAIMLER FINANCIAL SERVICES INDIA PRIVATE LIMITED) V/S M/S RAJASREE MOTORS PRIVATE LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	S. NAMASIVAYAM, S. RAJKUMAR, R. BALAMBIGAI GOWRI, RENJITH R NAIR, A. MUTHUSUBRAMANIYAM, PRAVEENKUMAR,B.V DIVEYADHARSINI.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER

22 April 2024

ORDER

CP(IBC)/01/KOB/2024

Learned Counsel, Mr. S Namasivayam appears on behalf of the Petitioner through virtual mode. Learned Counsel, Mr. Sankar P Panicker appears physically on behalf of the respondent.

At the request of the Counsel appearing on behalf of the Petitioner, list this matter for further consideration on **28.05.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**